

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

7. IA 50/2024 in CP/2880(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2024**

NAME OF THE PARTIES:- Mehool Bhuva Vs. Bhuva Holdings Ltd.
IN THE MATTER OF
Mehul N. Bhuva
V/s
Bhuva Holdings Ltd &Ors

**Section: Application under any other provisions 271 of Companies
Act, 2013**

ORDER

IA 50 of 2024:- Counsel, Pooja Batra appeared for the Applicant and Counsel, Abhishek Dubey appeared for the all the Respondents. This Application is filed by the Applicant/Petitioner to bring the legal heirs and representative of Shri Harish I. Bhuva, Respondent no. 2. Counsel appearing for the Respondents seeks time to file reply. Let reply, if any, on behalf of the Respondents be filed within a period of two weeks from today by serving an advance copy on the other side at least two days before the next date of hearing. List this matter on **13.05.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)